No.E-12017/01/2019-HR

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006) (HR Division)

FDA Bhavan, Kotla Road, New Delhi-110 002

The February, 2019

CORRIGENDUM

Candidates may refer to the posts of Senior Private Secretary and Manager (IT) on deputation on foreign services term basis advertised through Ser No.9 & 11 Advertisement No. E-12017/01/2019-HR dated 25.01.2019 and may note that correct description of Eligibility/experience for these posts are as follows:

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Eligibility/	Description mentioned in Advertisement	Corrected Description
experience		
Ser No.9, Post-	Officers of the Central Government or	Officers of the Central Government or State
Senior Private	State Governments or Union Territories	Governments or Union Territories or
Secretary	or Universities or Recognized Research	Universities or Recognized Research
	Institutions or Public Sector Undertakings	Institutions or Public Sector Undertakings
	or Semi-Government, Statutory or	or Semi-Government, Statutory or
	Autonomous Organisations :-	Autonomous Organisations :-
	(i) Holding analogous post on regular basis	(i) Holding analogous post on regular basis
	in the parent cadre or department; or	in the parent cadre or department; or
	(ii) with two years regular service in the	(ii) with two years regular service in the
	grade rendered after appointment thereto	grade rendered after appointment thereto on
	on a regular basis in Pay Level 6 or	a regular basis in Pay Level 7 or equivalent
	equivalent in the parent cadre or	in the parent cadre or department.
	department.	1
Ser No.12, Post-	Officers of the Central Government or	Officers of the Central Government or State
Manager (IT)	State Governments or Union Territories or	Governments or Union Territories or
	Universities or Recognized Research	Universities or Recognized Research
	Institutions or Public Sector Undertakings	Institutions or Public Sector Undertakings
	or Semi-Government, Statutory or	or Semi-Government, Statutory or
	Autonomous Organisations:-	Autonomous Organisations:-
	(i) Holding analogous post on regular basis	(i) Holding analogous post on regular basis
	in the parent cadre or department; or	in the parent cadre or department; or
	(ii) With three years regular service in the	(ii) With five years regular service in the
	grade rendered after appointment thereto	grade rendered after appointment thereto on
	on a regular basis in the Pay Level 7 or	a regular basis in the Pay Level 10 or
	equivalent; and	equivalent; and
	with relevant experience and possessing B.	with relevant experience and possessing B.
	Tech or M. Tech in Computer Science or	Tech or M. Tech in Computer Science or
	any other related Engineering Discipline or	any other related Engineering Discipline or
	MCA or Bachelor's Degree in Relevant	MCA or Bachelor's Degree in Relevant field.
	field.	O THE STATE OF THE

Eligibility of candidates will be decided in accordance with the aforesaid corrected description.

(Vinay Kumar Tarun)

Assistant Director (HR)

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